

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-75/1998/2369/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Thaneswar Kalita,
Principal Judge, Family Court No. 1,
Kamrup(M), Guwahati.

Dated Guwahati, the th 17 March, 2023.

Sub:- **Casual leave.**

Ref:- Letter No. FCG.68/23 Dated 16.03.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 16.03.2023**, has been granted. The Counsellor, Family Court No.1, Kamrup(M), Guwahati would remain in charge of your Court and office during your absence.

Yours faithfully,

SL/-

JT. REGISTRAR (VIGILANCE)

Memo NO. HC. VII-75/1998/2370/A, dated , 17-03-2023

Copy to:

✓ 1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

